

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 278/2002
in
MA 747/2002
in
OA 2164/1996

(37)

New Delhi this the 23rd day of December, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).
Hon'ble Shri Govindan S. Tampi, Member (A).

Aksham Chand,
S/o Shri Karam Singh,
Delhi Sarai Rohilla,
Q.No.116A, DCM Loco Shed
Colony, Delhi Kishanganj.

... Applicant.

Versus

Union of India through

1. General Manager,
Northern Railway,
Baroda House,
New Delhi-110001.

2. Divisional Railway Manager,
DRM Office, Northern Railway,
Bikaner (Rajasthan).

... Respondents.

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

RA 278/2002 has been filed by the review applicant, praying for review of Tribunal's order dated 16.8.2002 in MA 747/2002 in OA 2164/1996.

2. OA 2164/1996 has been disposed of by Tribunal's order dated 21.4.1998. In para 3 of the Review Application, the applicant has stated that what has been stated in Para 9 of the order dated 21.4.1998 in OA 2164/1996 is wrong. He has also referred to certain other facts in paragraphs 4 and 5.

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3. On perusal of the grounds taken in RA 278/2002, we find no error apparent on the face of the order dated 16.8.2002 in MA 747/2002 or any other sufficient reasons, as provided under Order 47 Rule 1 CPC read with Section 22 (3) (f) of the Administrative Tribunals Act, 1985. RA 278/2002 is accordingly rejected.

(Govindan S. Tampi)
Member (A)

SPD

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)